Title: Introduction of the Destitute Children (Rehabilitation and Welfare) Bill, 2011.

SHRIMATI PRIYA DUTT (MUMBAI NORTH-CENTRAL): I beg to move for leave to introduce a Bill to provide for the rehabilitation and welfare measures of destitute children and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

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"That leave be granted to introduce a Bill to provide for the rehabilitation and welfare measures of destitute children and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRIMATI PRIYA DUTT : I introduce\* \* the Bill.